

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

107. C.P. (IB)/ 1177(MB)2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON **12.04.2023**

NAME OF THE PARTIES: A. Rushabh Trade Link Pvt Ltd

Vs

M/S Capacite Infraprojects Limited

**Appearance**

For Petitioner : Adv. Hemali Merva

For Respondent : Present but did not put appearance in the chat

SECTION 9 OF THE IBC, 2016

---

**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

At the request of the parties, list on **22.05.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev--

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)